NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 33

C.P. (IB)/63(MB)2023

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: KDK HOSPITALITY PACKAGING PRIVATELIMITED

Section 10 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. None present for the Corporate Applicant. Mr. Harsha Sharma, Ld. Counsel for the intervener present.
2. Ld. Counsel for the Financial Creditor/Intervener seeks some to file formal intervention application.
3. List this matter on 30.04.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/